

**The Minister of State in the Ministry of Civil Supplies, Consumer Affairs and Public Distribution (Department of Consumer Affairs and Public Distribution System) (Shri Venod Sharma) :** (a) The Wholesale Price Index of Coffee has declined by 22.1% between August, 1994 and August, 1995 and the prices of instant coffee went up by 111.1% during the same period at Delhi.

(b) and (c) The decline in the production of coffee in the country as well as all over the world during 1994 resulted in rise in the prices of coffee during 1994. The prices have shown a declining trend in 1995. There is no proposals at present to control the prices of Coffee.

#### PRICE OF CONSUMER ITEMS

**1322. Shri Rajnath Sonkar Shastri :** Will the Minister of Civil Supplies Consumer Affairs and Public Distribution be pleased to state :

(a) whether in absence of control of the Government over the selling prices of daily consumer items, the manufacturers are charging unrelated profits thereby hitting hard the common man;

(b) if so, whether there is any programme to protect the interests of the common man;

(c) whether the Government propose to undertake a study of some 100 selected items in different fields regarding their cost of production and the rates at which these are sold to the consumers;

(b) whether roasted Ground-peanut is selling, from bakery shops in Delhi @ Rs. 18/- a packet of 200 gm; and

(e) if so, whether the common man losses heavily?

**The Minister of State in the Ministry of Civil Supplies, Consumer Affairs and Public Distribution (Department of Civil Supplies) (Shrimati Krishna Sahi) :** (a) and (b) Through administered prices of certain essential commodities like petroleum products (except lubricants) nitrogenous fertilisers, and partial control of prices of wheat, rice, sugar supplied through PDS, Government attempts their availability at reasonable prices through a chain of cooperative stores, Super Bazars etc. and the public distribution system. However, prices of other commodities, in general, are influenced by freeplay of their demand and supply in the market.

A constant vigil is kept on the prices and availability

of select essential commodities from time to time like edible oils, pulses etc. Whenever necessary, imports are resorted to in order to have an influence on their prices. In addition, the FCI has continued to conduct open market sale of rice and wheat for the past two years to moderate market prices of these commodities. Further, stern action is taken against hoarders and black-marketeers under the Essential Commodities Act.

(c) There is no much proposal under consideration of the Government.

(d) and (e) Prices of raw groundnut and groundnut oil are reflected in the wholesale price index series. There is no official data available regarding peanuts sold through bakery shops.

#### SPECIFIC FUNDS FOR ENVIRONMENTAL & TREE PLANTATION

**1323. Shri Sobhanadreeswara Rao Vadde :** Will the Minister of Environment and Forests be pleased to state :

(a) whether any specific funds have been allocated/proposed to be allocated for Environmental and Tree Plantation purposes during the Eighth/Nine Five Year Plan;

(b) if so, the details thereof, State-wise; and

(c) whether any guidelines have been issued to the States for this purpose?

(d) if so, the details thereof?

**The Minister of State of the Ministry of Environment and Forests (Shri Rajesh Pilot) :** (a) to (d) Afforestation and tree planting activities are carried out throughout the country under the Twenty Point Programme subject to the overall availability of funds under the Central and State Plans. The allocations for this purpose have been finalised by the Planning Commission, in consultation with the Ministry of Environments & Forests and the State Governments for the Eighth Plan Period (1992-97). Details of State-wise allocations for the last three years is given in the Statement enclosed. The overall Plan allocations, including annual allocations, are finalised as per the procedure laid down for this purpose, and the amounts utilised under the various approved and ongoing schemes of the Central and State Governments.

The Central and State allocations for environment and tree plantation have not been finalised for the Ninth Plan by the Planning Commission.

## STATEMENT

## Statewise Allocation of Funds for Afforestation/Tree Planting Activities Under the 20-point Programme During 1992-93 to 1994-95

(Rs. in Lakhs)

S.No.	State/UT's	1992-93	1993-94	1994-95
1	2	3	4	5
1.	Andhra Pradesh	2510.52	3324.70	2579.47
2.	Arunachal Pradesh	434.55	511.00	1324.00
3.	Assam	1520.00	1217.00	267.69
4.	Bihar	2112.46	3381.46	4715.60
5.	Goa	156.95	150.80	154.66
6.	Gujarat	6713.93	6684.04	6881.12
7.	Haryana	4576.57	3777.40	3669.10
8.	Himichal Pradesh	4746.00	6063.13	NR
9.	Jammu & Kashmir	1795.95	1108.02	NR
10.	Karnataka	5157.87	7548.06	11513.51
11.	Kerala	1215.00	695.05	330.00@
12.	Madhya Pradesh	5512.96	7350.68*	5800.98
13.	Maharashtra	7624.11	8936.45	9525.86
14.	Manipur	573.65	284.49@	542.61
15.	Meghalaya	1164.07	1084.20	NR
16.	Mizoram	870.00	906.09	927.44
17.	Nagaland	155.38*	150.11*	744.00
18.	Orissa	4208.00	4069.50	978.35
19.	Punjab	1159.50	1672.70	908.35
20.	Rajasthan	9583.00*	12550.44*	14339.17
21.	Sikkim	383.87	364.82	NR
22.	Tamil Nadu	4640.70	5199.39	8868.00
23.	Tripura	1158.04	1183.63	861.67
24.	Uttar Pradesh	6790.16	9043.33	12983.49
25.	West Bengal	2880.00*	2098.30@	3057.27
26.	A & N Islands	116.25	114.85	127.50

1	2	3	4	5
27.	Chandigarh	30.00	170.00	45.00
28.	D & N Haveli	97.20	200.00	146.87
29.	Daman & Diu	13.00	13.00	22.50
30.	Delhi	281.00	197.00	193.00
31.	Lakshadweep	16.00	16.50	NR
32.	Pondicherry	91.33	131.00	92.00
Total		79288.02	90177.14@	91599.21

\*—Revise

@—Tentative

NR—Not Received

[English]

**KRISHI VIGYAN KENDRAS**

1325. Dr. Lal Bahadur Rawal : Will the Minister of Agriculture be pleased to state :

(a) the name of Districts of Uttar Pradesh where work of setting up of Krishi Vigyan Kendras has been started; and

(b) the name of these Kendras alongwith the details of expenditure incurred so far and likely to be incurred thereon?

The Minister of State in the Ministry of Agriculture (Shri Ayub Khan) : (a) Information is enclosed as Statement-I

(b) The information is enclosed as Statement-II.

**STATEMENT-I**

Name of Districts of Uttar Pradesh where work of setting up of Krishi Vigyan Kendras has been started.

S.No.	Name of Districts
1	2

1. Baharaich
2. Basti
3. Ballia
4. Pilkhi
5. Vranasi
6. Jhansi

[Translation]

**CENTENARY YEAR OF COL. C.K. NAIDU**

1324. Shrimati Sumitra Mahajan : Will the Minister of Human Resource Development be pleased to state :

(a) whether the current year is Colonel C.K. Naidu's Centenary year;

(b) if so, whether the Government have formulated any scheme to celebrate it; and

(c) if so, the details thereof?

The Minister of State in the Ministry of Human Resource (Development of Youth Affairs and Sports) and Minister of State in the Ministry of Parliamentary Affairs (Shri Mukul Wasnik) : (a) to (c) Yes, sir. The Government has decided to release a commemorative postage stamp in the memory of the legendary Cricketer Col. C.K. Naidu. In addition, the Board of Control for Cricket in India (BCCI) have taken the following steps to celebrate the centenary year of Col. C.K. Naidu :

- (1) Instituted an Annual award for outstanding services to the game of Cricket. The award has so far been conferred on S/Shri Lala Amarnath and Syed Mushtaq Ali;
- (2) A World Masters tournament for Veteran Cricketers was held at Bombay in which several countries participated; and
- (3) A decision has been taken to set up a Cricket Academy in the name of Col. C.K. Naidu.